

(c) and (d) While clearing the visit the Ministry of External Affairs in their Note to the U.S. Embassy pointed out that it was not customary for a Government to offer daily allowance to a foreign dignitary that it invites, though it is open to the inviting Government to offer local hospitality, if it so chooses. The U.S. Embassy have acknowledged the Note.

The Ministry of External Affairs brought the above facts to the notice of the Ghiet Minister of Orissa also.

TRADE AGREEMENT BETWEEN INDIA AND GUYANA

*409. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether any trade agreement has been signed between India and Guyana recently; and

(b) if so, what are the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (GHOWDHARY RAM SEWAK) : (a) No, Madam.

(b) Does not arise.

INDIAN NATIONALS IN BURMA

*410. SHRI JAGAT NARAIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indian nationals in Burma at present;

(b) the number of Indian nationals who have so far returned to India from Burma since 1st January, 1964 on account of technical difficulties and for other reasons; and

(c) the measures proposed to be adopted by the Government of India to remove the difficulties to Indian nationals living in Burma?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) There are approximately 68,000 Indian nationals in Burma.

(b) 1,74,500 (approx.)

(c) The Government of India have been making every effort through diplomatic channels to alleviate the problems faced by Indian nationals and persons of Indian origin living in Burma. This

question was raised with the Burmese Government during the Prime Minister's recent visit to that country. The Burmese Government assured us that they would endeavour their utmost to settle these outstanding matters sympathetically and expeditiously.

EXPORT OF NEW ITEMS TO WESTERN EUROPE

*411. 1. PROF. SHANTILAL KOTHARI: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Shri Prakash Tandon, the Chairman of the State Trading Corporation, after his recent tour to the European countries has stated that India could export various new items from curry-powder to cut flowers to the West European countries; and

(b) if so, what steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (GHOWDHARY RAM SEWAK) : (a) Yes, Madam.

(b) The State Trading Corporation is developing marketing strategies country-wise and product-wise, particularly identifying labour intensive production areas vacated by developed countries.

PAK GUERRILLA FORCE IN KASHMIR

♦412. DR. (MRS.) MANGLADEVI TALWAR: GHOWDHARY A. MOHAMMAD:

SHRI SYED HUSSAIN :

SARDAR NARINDAR SINGH BRAR:

SARDAR GURCHARAN SINGH TOHRA:

SHRI B. K. MAHANTI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the report that Pakistan has decided to organise a guerilla force for subversive activities in Kashmir; and

(b) if so, what is the reaction of the Government of India thereto ?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) Yes, Madam.

(b) Government are aware of the training being imparted to Pakistani personnel, including the Para-Military forces called the Mujahids, in guerilla tactic?, sabotage and other subversive activities. The developments in this regard have been taken into account in making our plans for the security of the country.

रोटरी मशीनों का आयात

916. श्री सुरज प्रसाद : क्या वैदेशिक-व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि छपाई के लिए रोटरी मशीनों के आयात पर हर वर्ष कितनी विदेशी मुद्रा खर्च होती है ?

[IMPORT OF ROTARY MACHINES

916. SHRI SURAJ PRASAD : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state the amount of foreign exchange spent annually on the import of rotary machines for printing ?

वैदेशिक-व्यापार तथा पूर्ति मंत्रालय में उपमंत्री (चौधरी राम सेवक) : गत तीन वर्षों में आयातों का मूल्य निम्नोक्त प्रकार है :

विवरण	(मूल्य हजार रु० में) (अवमूल्यन के बाद की दर)		
	1966-67	1967-68	1968-69
(1) ऑफसेट रोटरी प्रिंटिंग प्रेस	3,337	6,361	12,539
(2) सीधे छपाई करने के रोटरी प्रिंटिंग प्रेस	5,005	10,240	8,660

†THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) : The value of imports during the last three years is as follows :—

(Value in Rs. '000)

(Post Devaluation rate)

Description	1966-67	1967-68	1968-69
(i) Offset rotary printing presses,	3337	6361	12539

Description	1966-67	1967-68	1968-69
(ii) Rotary printing presses for direct printing	5005	10240	8660

RETIREMENT AGE OF ARMY OFFICERS

917. SHRI B. C. PATTANAYAK : Will the Minister of DEFENCE be pleased to state:

(a) the present retirement age of Officers of the Indian Army of the ranks of Majors, Lt. Colonels and Colonels;

(b) whether there is any proposal under Government's consideration to raise the retirement age of these Officers; and

(c) if so, from which date it is likely to be implemented ?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH) : (a) The existing retirement ages of officers in the Army are as under:

(i) Armoured Corps, Artillery, Signals and Infantry—

Colonels	50 years
Lt. Colonels and below	48 years, permissive up to 50 years till the 31st December, 1971.

(ii) Engineers—

Colonels	50 years, permissive up to 52 years till the 31st December, 1971.
Lt. Colonels	48 years, permissive up to 52 years till the 31st December, 1971.

Majors and below	48 years, permissive up to 50 years till the 31st December, 1971.
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(iii) Army Service Corps, Army Ordnance Corps, Corps of Electrical and Mechanical Engineers etc,—

Colonels and below	52 years.
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(iv) Army Education Corps, Judge Advocate General's Department and Food Inspection—

All ranks	55 years
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